

NOTICE

As directed, kindly take notice that the D.B.-III comprising Hon'ble Mr. Justice Rajeev Ranjan Prasad & Hon'ble Justice Smt. Soni Shrivastava will take up the following case today i.e. on 15th May, 2026 at 12.30 P.M. in Court No. 8 (Main Building).

FOR ORDERS

1. CR. APP (DB)/546/2026
AGAINST CONVICTION CR. APP (DB)
AGAIN

2 RAMCHANDRA YADAV AND
ANR
VS THE STATE OF BIHAR

KUMAR BINODE
BARIAR
RANANJAY KUMAR
SUBHASH KUMAR
SINHA

ABHIMANYU
SHARMA

Patna High Court

Dated, 15th May, 2026

By order of Hon'ble Court

Sd/-

**(Pranaw Shankar)
Joint Registrar (List)**

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